

STATEMENT

State-wise list of District, with and without Krishi Vigyan Kendras (KVKs)

S. No.	State/UT	No. of Rural distt.	No. of distt. with KVKs	No. of distt. without KVKs
1.	A & N Islands	02	01	01
2.	Andhra Pradesh	23	15	08
3.	Arunachal Pradesh	13	01	12
4.	Assam	23	05	18
5.	Bihar	52	18	34
6.	Dadra & Nagar Haveli	01	—	01
7.	Daman and Diu	02	—	02
8.	Delhi	01	01	—
9.	Goa	02	01	01
10.	Gujarat	19	10	09
11.	Hayana	16	12	04
12.	Himachal Pradesh	12	09	03
13.	Jammu and Kashmir	14	04	10
14.	Karnataka	19	10	09
15.	Kerala	14	09	05
16.	Lakshadweep	01	—	01
17.	Madhya Pradesh	45	19	26
18.	Maharashtra	30	22	08
19.	Manipur	08	01	07
20.	Meghalaya	07	01	06
21.	Mizoram	03	02	01
22.	Nagaland	07	01	06
23.	Orissa	30	12	18
24.	Pondicherry	04	02	02
25.	Punjab	14	09	05
26.	Rajasthan	30	30	—
27.	Sikkim	04	01	03
28.	Tamil Nadu	22	16	06
29.	Tripura	04	02	02
30.	Uttar Pradesh	65	30	35
31.	West Bengal	16	08	08
	Total	503	252	251

[English]

Pine Trees

3114. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that the Pine Trees in the Garhwal and Kumayun regions of

Uttar Pradesh have resulted in deforestation and decreasing ground water level;

(b) if so, whether the Government proposes to plant trees of other varieties like Bhoj Patra, Banj, etc. in order to arrest de-forestation and increase already diminishing ground water level;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) to (d). The Govt. have taken a number of steps to maintain proper balance in the Himalayan eco-system which include :

1. State Govt. have been requested to consider putting a ban on felling of green trees above 1000 metre altitude.
2. A network of National Parks and Wildlife Sanctuaries has been created in Himalayan region.
3. People's participation is being actively promoted in protection and management of forest areas in the region.
4. Promotion of locally available species for plantation and for under 20-Point Programme.
5. Creation of Ecological Task Force in Uttar Pradesh.
6. Establishment of Govind Ballabh Pant Institute of Himalayan Environment and Development for carrying out detailed study and research and make recommendations for maintenance of proper balance in the Himalayan eco-system.

Extension of Railway Line

3115. SHRI TH. CHAOBA SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government of Manipur has been demanding for the extension of Railway line Diphu (Assam) to Karong (Imphal);

(b) whether a detailed survey of the proposed railway line has been undertaken; and

(c) if so, the response of the Union Government and the action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) and (c). A feasibility survey for new line between Diphu and Karong was done earlier by M/s. RITES in 1989-90 but the project could not be the survey for construction of a rail line from Diphu (Assam) to Karong (Imphal) (123 kms.) has recently been ordered.

Futher consideration of the project would depend upon the results of survey and availability of resources.

Encroachment on Railway Land

3116. DR. PRABIN CHANDRA SARMA : Will the Minister of RAILWAYS be pleased to state :

(a) the area of the land of North East Frontier Railways under illegal possession of the encroachers, location-wise;

(b) the steps being taken to remove the encroachers; and

(c) the extent of annual loss incurred by NEF Railway on account of the unauthorised encroachments?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) 304 hectares of railway land is under illegal occupation of encroachers on N.F. Railway. The Division-wise break-up is as under :

Division	Area (Ha)
Alipurduar	133
Tinsukia	17
Katihar	19
Lumding	86
Maligaon	49

(b) Measures are taken by the Railway Administration to remove the encroachments within the ambit of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 and with the cooperation of State Government.

(c) No loss has been sustained as these lands were kept vacant for railway's future developmental programme.

Forest offences

3117. SHRIMATI MENAKA GANDHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether due to unaffected and laxity in implementation of the various Forest Laws and Acts, the forest offences are increasing;

(b) if so, the facts thereof; and

(c) the measures proposed to be taken by the Government to enforce Forest Laws and Acts effectively?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No report of increase in forest offences due to laxity in implementation of Forest Laws and Acts has come to the notice of the Government.

(b) Question does not arise.

(c) In order to ensure better implementation of Forest Laws and Acts following steps have been taken by the Government :

(i) Strengthening of Regional offices of the Ministry for monitoring and/or increased liaison with State/Union Territory Governments.

(ii) Financial assistance to State/Union territory Governments for strengthening protection and communication network.

(iii) Institution of schemes of rewards and incentives for detection of forest offences, including poaching of wild animals, in some of the States.

(iv) Promotion of people's participation in protection and management of forests through Joint Forest Management.

(v) Constitution of Social Audit Panel to assess the programmes of this ministry and suggest corrections where necessary.

Railway Station of Surendranagar

3118. SHRI SANAT MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the large area of land of old railway station of Surendranagar is lying unused after shifting it to the new site;

(b) if so, the total areas of this land and number of structures made thereon; and

(c) the time by which the station at the new site would become functional?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) A total of 24.69 hectare land is lying surplus due to the conversion of metre gauge to broad gauge and shifting of the metre gauge line from the city area to an outside location. The total area of the two buildings thereon is 1146.56 Sq. Mt.

(c) The station at the new site has started functioning.

Mushroom Cultivation

3119. DR. KRUPASINDHU BHOI :

SHRI BHAKTA CHARAN DAS :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have a proposal to increase areas under mushroom cultivation in the country particularly in Orissa;